

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.
v.
Sunar Jewels Pvt. Ltd.

..... Petitioners/Applicant
..... Respondents

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 22.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Milan Negi, Adv. for applicant in IA
1161/2019

For the Respondent

Mr. Manoj Garg, RP

ORDER

List the matter for hearing on 16.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)